

From,

**Rajiv Sharma, HJS,
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The I/c Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 280 /JR(S)/2014 Dated: Allahabad: August 19, 2014

Subject: Regarding nomination of judicial officers for Refresher Training Programme for Judicial Officers in Ubuntu-Linux Operating System and Libre Office Writer and one day Judicial Colloquium on Human Trafficking in the State of U.P at JTRI, Lucknow.

Sir,

With reference to your letter no. JTRI/Ubuntu Trg./14-1581 dated 11.08.2014, on the above subject, I am directed to inform you that Court has been pleased to approve the proposal and nominate the officers mentioned at List 'A', List 'B' and List 'C' for Refresher Training Programme for Judicial Officers in Ubuntu-Linux Operating System and Libre Office Writer scheduled from 21.08.2014 to 22.08.2014 and one day Judicial Colloquium on "Human Trafficking in the State of U.P on 23.08.2014 at JTRI, Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully

Sd/-

Joint Registrar(Judicial)(Services)

No. 280 (i)/JR(S)/2014 dated: August 19, 2014

copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P, Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officer concerned accordingly and direct them to report at JTRI, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training.
3. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial)(Services)

Refresher Training Programme for Judicial officers in Ubuntu-Linux Operating System and Libre Office Writer on 21.08.2014 to 22.08.2014 and one day Judicial Colloquium on “Human Trafficking in the State of U.P. on 23.08.2014 at JTRI, UP, Lucknow

Sl. No	ID No.	Name of Officers	Designation	Place of Posting
1.	6187	Smt. Mridula Mishra	Civil Judge (SD)	Sultanpur
2.	6188	Sri Dinesh Tiwari	Civil Judge (SD)	Allahabad
3.	6189	Sri Dev Kant Shukla	Civil Judge (SD)	Kannauj
4.	6190	Sushri Skhikha Srivastava	Civil Judge (SD)	Unnao
5.	6192	Sri Abhinitam Upadhyay	Civil Judge (SD)	Gorakhpur
6.	6193	Sri Ifraque Ahmad	Civil Judge (SD)	Jalaun at Orai
7.	6194	Sri Bhupesh Kumar Gupta	Civil Judge (Junior Division)	Deoria
8.	6200	Sri Keshav Goyal	Civil Judge (SD)	Meerut
9.	6201	Sushri Rakhi Dixit	Civil Judge (SD)	Shahjahanpur
10.	6202	Sri Nitish Kumar Rai	Civil Judge (SD)	Lucknow
11.	6203	Smt. Sandhya Srivastava	Civil Judge (SD)	Sultanpur
12.	6204	Sri Rakesh Kumar Singh-I	Civil Judge (SD)	Lucknow
13.	6205	Sri Premendra Kumar	Civil Judge (SD)	Allahabad
14.	6206	Ms. Nisha Srivastava	Civil Judge (SD)	Sultanpur
15.	6208	Sri Vijay Kumar-II	Civil Judge (SD)	Kanpur Nagar
16.	6209	Sri Mohd. Aslam Siddiqui	Civil Judge (SD)	Allahabad
17.	6210	Sri Vikas Nagar	Civil Judge (SD)	Kanpur Nagar
18.	6211	Sri Ashish Varma	Civil Judge (SD)	Bhadohi at Gyanpur
19.	6212	Sri Mohd. Neyaz Ahmad Ansari	Civil Judge (SD)	Lucknow
20.	6213	Sri Rakesh Tripathi	Civil Judge (SD)	Mathura

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Sl. No.	ID No.	Name of Officers	Designation	Place of Posting
1.	6214	Sri Amit Malviya	Civil Judge (SD)	Fatehpur
2.	6215	Sri Mohd. Ahmad Khan	Civil Judge (SD)	Allahabad
3.	6216	Sri Abhai Srivastava	Civil Judge (SD)	Pilibhit
4.	6217	Sri Mukesh Kumar Singh	Civil Judge (SD)	Allahabad
5.	6218	Sri Anutosh Kumar Sharma	Civil Judge (SD)	Moradabad
6.	6219	Sri Pramod Kumar-IV	Civil Judge (SD)	Maharajganj
7.	6220	Ms. Nirupma Vikram	Civil Judge (SD)	Sultanpur
8.	6221	Sri Rajeev Ranjan	Civil Judge (SD)	Faizabad
9.	6224	Smt. Garima Singh	Civil Judge (SD)	Muzaffar Nagar
10.	6225	Smt. Arti Fauzdar	Civil Judge (SD)	Bareilly
11.	6421	Sri Arvind Vikas	Civil Judge (SD)	Agra
12.	6422	Sri Vikash Kumar	Civil Judge (SD)	Moradabad
13.	6423	Smt. Sandeepa Yadav	Civil Judge (SD)	Pratapgarh
14.	6424	Sri Kundan Kishor	Civil Judge (SD)	Agra
15.	6425	Smt. Shalini Sagar	Civil Judge (SD)	Baghpat
16.	6426	Sri Shailendra Verma	Civil Judge (SD)	Fatehpur
17.	6427	Sri Ravi Kant-II	Civil Judge (SD)	Varanasi
18.	6428	Susri Sweta Verma	Civil Judge (SD)	Agra
19.	6429	Sri Rahul Prakash	Civil Judge (SD)	Lakhimpur Kheri
20.	6430	Sri Ravi Yadav	Civil Judge (SD)	Hapur- Ghaziabad

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Sl. No.	ID No.	Name of Officers	Designation	Place of Posting
1.	5610	Sri Griesh Kumar Vaish	A.D.J.	Bareilly
2.	5611	Sri Avinash Chandra Tripathi	A.D.J.	Meerut
3.	5614	Sri Brijendra Mani Tripathi	A.D.J.	Mathura
4.	1897	Sri Pankaj Kumar Agrawal	A.D.J.	Sultanpur
5.	5615	Smt. Deepa Jain	A.D.J.	G.B. Nagar
6.	5616	Sri Rakesh Kumar-III	A.D.J.	Varanasi
7.	5619	Sri Vikash Saxena-I	A.D.J.	Varanasi
8.	1898	Sri Pankaj Kumar Singh	A.D.J.	Agra
9.	5621	Sri Shakeel Ahmad Khan	A.D.J.	Khurja- Bulandshahar
10.	5622	Sri Jyoti Kumar Tripathi	A.D.J.	Bareilly
11.	1899	Sushri Pratima Srivastava	A.D.J.	Shahjahanpur
12.	5623	Sri Umesh Chandra	A.D.J.	Varanasi
13.	5624	Sri Veer Nayak Singh	A.D.J.	Aligarh
14.	5625	Sri Santosh Kumar Srivastava	A.D.J.	Allahabad
15.	1900	Sri Sanjeev Shukla	A.D.J.	Lucknow
16.	5626	Sri Jitendra Kumar Pandey	A.D.J.	Sultanpur
17.	5627	Sri Vikash Saxena-II	A.D.J.	Varanasi
18.	5628	Sri Ajai Kumar Srivastava-II	A.D.J.	Siddharth Nagar
19.	1901	Sri Kuldeep Saxena	A.D.J.	Etawah
20.	5629	Sri Navneet Kumar	A.D.J.	Ghaziabad